

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

**LOK SABHA
UNSTARRED QUESTION NO. 747
TO BE ANSWERED ON THE 7th February, 2017**

Land of Sick Pharma Companies

747 SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government has approved the sale of surplus land of ailing State-owned pharma companies IDPL, RDPL and BPCL to pay off their existing liabilities; and

(b) if so, the details and the present status thereof pharma-company-wise ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) & (b) Yes Madam. The Government has decided to sell that much of surplus land of Indian Drugs & Pharmaceuticals Limited (IDPL), Rajasthan Drugs & Pharmaceuticals Limited (RDPL) and Bengal Chemicals & Pharmaceuticals Limited (BCPL) to Government agencies as would be required to clear their outstanding liabilities, implement Voluntary Retirement Scheme(VRS)/Voluntary Separation Scheme (VSS) to pave way for their closure, manage the remaining land in accordance with guidelines of Department of Investment and Public Assets Management/ Department of Public Enterprises and if need be, vest it in a Special Purpose Vehicle (SPV). The Government has decided that after liabilities have been met, balance sheet cleansed and VRS/VSS effected, IDPL and RDPL be closed & BCPL sold strategically.